

Central Administrative Tribunal  
Calcutta Bench

OA No.567/96

6-6-2005

Present : Hon'ble Mr.N.D. Dayal, Member(A)  
Hon'ble Mr.K.B.S. Rajan, Member(J)

Sushil Kumar Dey

-Vs-

E. Rly

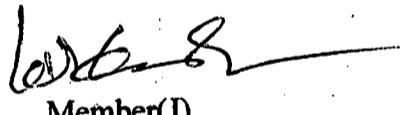
For the applicant : None

For the respondents : Mr.R.M. Roy Choudhury, Counsel

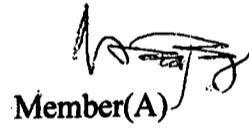
O R D E R

Mr.N.D. Dayal, Member(A)

Mr.Roy Choudhury, the learned counsel for the respondents is present. None appears on behalf of the applicant, nor the applicant himself is present. As this is a case of 1996, it appears that the learned counsel for the applicant has no instruction in the matter. After January, 2005 none appears on behalf of the applicant. It therefore seems that the applicant is no more interested in pursuing this matter. The application is therefore dismissed for non prosecution. No costs.



Member(J)



Member(A)